

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4132
ANSWERED ON:19.12.2011
RAISING OF FUNDS FOR DEVELOPMENT OF ROADS
Dhruvanarayana Shri R. ;Sivasami Shri C.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether National Highway Authority of India (NHAI) is likely to raise/ proposes to allow private players to raise money through infrastructure bonds for the development of roads;
- (b) if so, the details and present status thereof;
- (c) whether NHAI has also decided to make e-tendering mandatory for all road projects from the next year; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a)and(b) It is proposed in the Union Budget for the year 2011-12 to allow National Highway Authority of India (NHAI) to raise Rs.10,000 crores through issue of Tax-free Bonds. During the current financial year NHAI has raised Rs. 1330 crores only through issuance of Capital Gain Tax Exemption (CGTE) Bonds under Section-54EC of the Income Tax Act, 1961. No other infrastructure bonds have been issued by NHAI for development of roads during 2011-12.

(c)and(d) E-tendering in NHAI has been introduced for all road projects from Request for Qualification (RFQ) and Request for Proposal (RFP) stage with effect from 10.10.2011.